

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1010/2019

In the matter of:

Subrata Ghosh

...Applicant

Versus

South Delhi Municipal Corporation & Anr.

...Respondents

NDOH:-13.01.2020

NDEX

S. No.

Contents

Page No.

- | | | |
|----|---|-------|
| 1. | Status Report on behalf of DPCC in terms of order dated 08.11.2019. | 1 - 2 |
| 2. | Annexure-I.
A Copy of the inspection report 04.12.2019. | 3 |
| 3. | Annexure-II.
Copy of the reply alongwith photographs provided by SDMC (Najafgarh Zone). | 4 - 9 |

Filed by:

(Dr. Chandra Prakash)
Sr. Environmental Engineer

New Delhi:

Dated: 10.01.2020.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**
Original Application No. 1010/2019

In the matter of:

Subrata Ghosh

...Applicant

Versus

South Delhi Municipal Corporation & Anr.

...Respondents

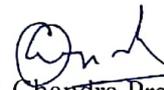
**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER
DATED 08.11.2019.**

1. That this Hon'ble Tribunal took up the above referred matter on 08.11.2019 and pleased to direct South Delhi Municipal Corporation and Delhi Pollution Control Committee to file a factual report with respect to *Grievance in the application related to waste lying at Sulahkum Vihar, Old Palam Road, Kakrola Village, New Delhi.*
2. That, in compliance of the orders passed by This Hon'ble Tribunal, during joint inspection of the South DMC and Delhi Pollution Control Committee on 04.12.2019 and it was observed that no dumping of MSW was found at site. However, waste was being lifted by SDMC but still some waste was lying in a plot. The owner of the plot is Sh. Sushil Kumar, Plot No. 20, Sulhalkul Vihar Colony, Old Palam Road, Kakrola, New Delhi-110078 (Mobile- 9811925103). SDMC

officials ensured that the complete waste will be lifted from the site within the week. No Bio-medical waste was observed during inspection at site. During inspection it was told that there were approximately 100 Jhuggis of ragpickers and they segregating the waste from the MSW which was dumped by local residents. Now more than 50Jhuggis have been lifted by SDMC and remaining will be lifted soon. A copy of Inspection report is annexed as **Annexure 'I'**.

3. A reply has been received from SDMC in reference to letter no. DPCC/CMC-II/NGT/OA 1010-2019/9862 dated 18.12.2019, informing that a team of four departments also inspected the site along with the SDMC staff i.e where the hazardous garbage had been dumped by the rag pickers. During the earlier inspection, about 80% garbage had already been removed. After this no such garbage has been dumped by rag pickers on this site. In future, no chance will be given by MCD for the dumping of garbage. Photographs of the site for kind intimation are attached herewith. A copy of reply alongwith photographs received from MCD is annexed as **Annexure 'II'**.

The present status report may kindly be taken on record.

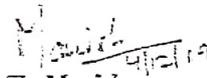


(Dr. Chandra Prakash)
Sr. Environmental Engineer

INSPECTION REPORT

In compliance of Hon'ble NGT order dated 08.11.2019 in the matter of OA No. 1010/2019 "Sabrta Ghosh Vs South Delhi Municipal Corporation & Anr" and with reference to the F.No. DPCC/CMC-II/2019/9727-9728 dated 28-11-2019 a joint inspection was carried out by DPCC & SDMC officials (K. Kumar, Environment Engineer, Arun Sharma, SI & Kapil Sharma, Trainee Engineer) on 04.12.2019 of Sulhakul Vihar Colony, Old Palam Road, Kakrola, Delhi.

During inspection it was observed that no dumping of MSW was found at site. However waste was being lifted by SDMC but still some waste was lying in a plot. The owner of the plot is Sh. Sushil Kumar, Plot No. 20, Sulhakul Vihar Colony, Old Palam Road, Kakrola, New Delhi-110078 (Mobile- 9811925103). SDMC officials ensured that the complete waste will be lifted from the site within a week time. No Bio-Medical waste was observed during inspection at site. During inspection it was told that there were approximately 100 Jhuggis of Raggickers and they segregating the waste from the MSW which was dumped by local residents. Now more than 50 Jhuggis have been lifted by SDMC and remaining will be lifted soon. (Photographs Enclosed).


Sh. Manish
Assistant Commissioner
NGZ, SDMC


Sh. K. Kumar
Environment Engineer
DPCC

Scanned by CamScanner

(4)

IN
दक्षिणी दिल्ली नगर निगम
WARD No - 35 (B) KAKROLA

With reference to letter No. DDC/CMC-II/NGT/101
1010-2019/9862 dated 18.12.2019. Hon'ble NGT
has kindly intimated through a letter. A team of
four staff also inspected the site alongwith the
some staff to check the hazardous garbage had been
dumped by the rag pickers. During your inspection
the waste has been removed and about 50% garbage
had already been removed, for after then no
such garbage is collected / brought by rag pickers
we are alert for regular this matter. In future
no chance will be given for the collection of
garbage.

- photographs of the site attached herewith For kind information / etc

S.D.M.C.

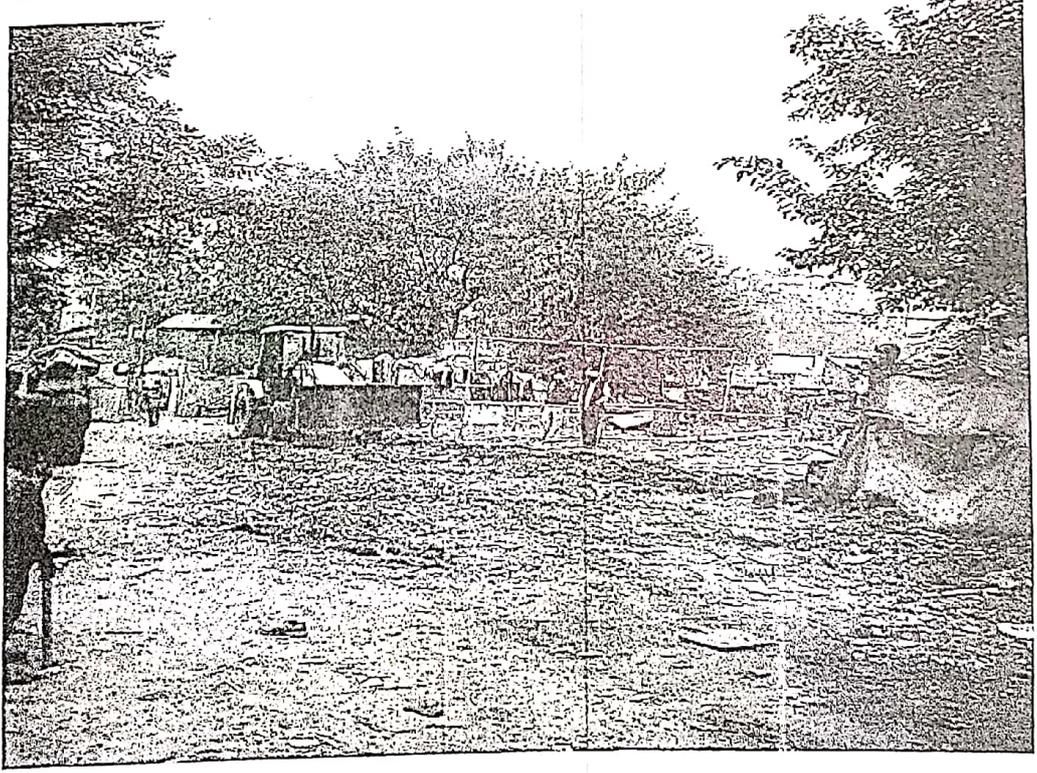
AO (DEMSINGZ)SDMC
Dairy No. 1175/E
Date 6/1/2020

To/NGT/CMC
[Signature]
Administrative Officer
DEMSINGZ
South Delhi Municipal Corporation
04/01/2020

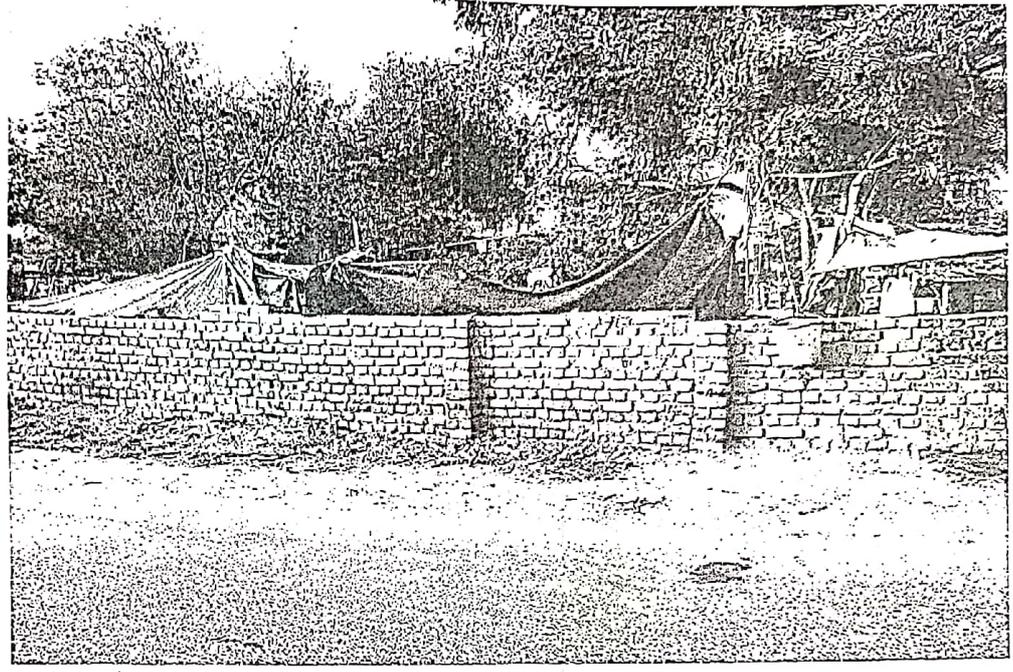
[Signature]
04/01/2020

AC/NGZ

SULAHKUL VIHAR WARD NO 35/S KAKROLA



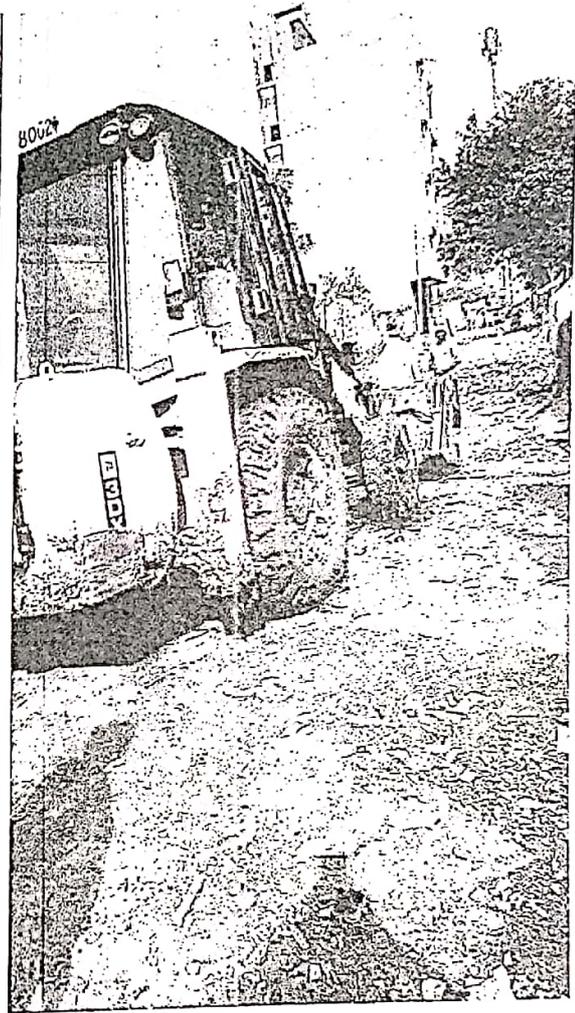
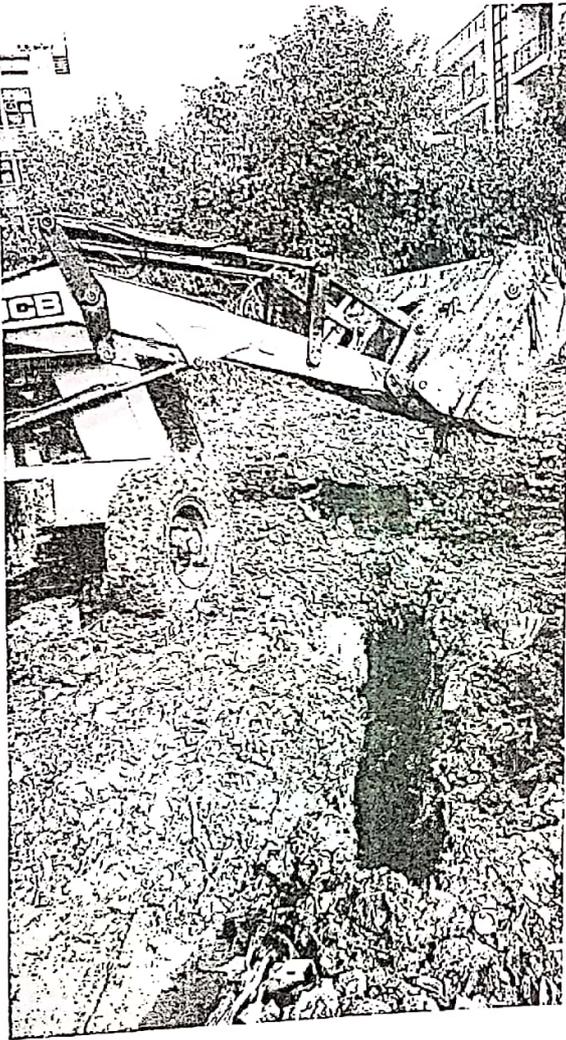
SULAHKUL VIHAR WARD NO 35/S KAKROLA



7

SULAHKUL VIHAR WARD NO 35/S KAKROLA

02-01-2020

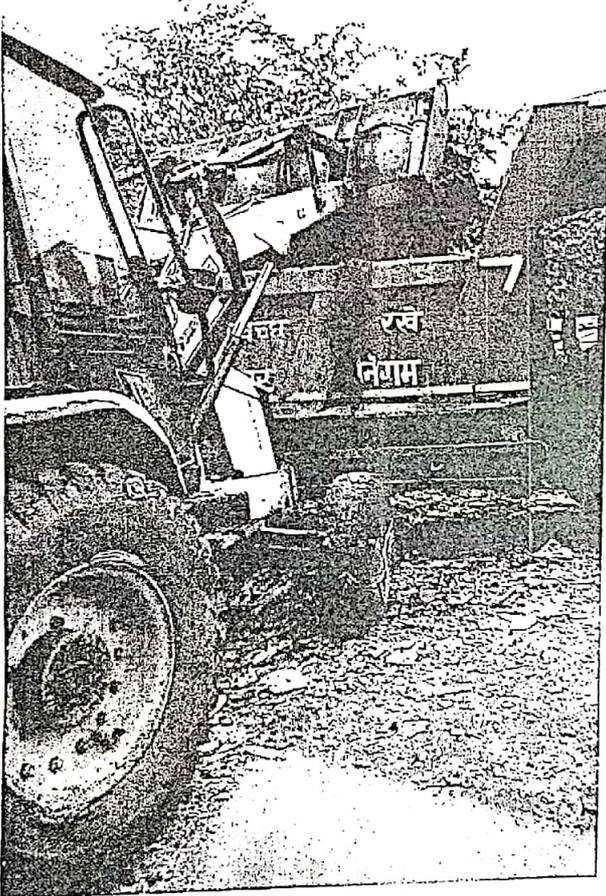


Scanned by CamScanner

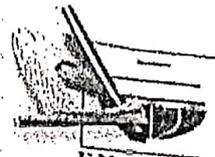
Scanned by CamScanner

SULAKHUL VIHAR WARD NO 35/S KAKROLA

26-12-2019



By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHIMERE GATE, DELHI-06

F.No. DPCC/CMC-II/NGT/OA 1010-2019/2019 | 9862

Dated: 18/12/19

To,
The Deputy Commissioner (Najafgarh Zone),
South Delhi Municipal Corporation,
Near Dhansa Stand, Najafgarh,
New Delhi- 110043

Sub:- OA No. 1010/2019 "Subrata Ghosh Vs South Delhi Municipal Corporation & Anr"

Sir,

Kindly refer to the order passed by Hon'ble NGT in OA No. 1010/2019 "Subrata Ghosh Vs South Delhi Municipal Corporation & Anr" wherein Hon'ble NGT had directed South Delhi Municipal Corporation and the Delhi Pollution Control Committee to do a formal inspection.

Accordingly, a formal inspection was carried out by South Delhi Municipal Corporation and the Delhi Pollution Control Committee on 04.12.2019 and it was observed that waste was found lying in a plot.

In view of the above, you are therefore requested to take necessary action to lift the entire waste from the plot and send a compliance report to this office along with photographs within 07 days so that a compliance report could be filed before Hon'ble NGT.

NDOH: 13.01.2020

Yours faithfully,

(Dr. Chandra Prakash)
Incharge, (CMC-II)